

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.06.2024 (MONDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 169/2024 For Stay IA No. 450/2024	Bank of Baroda & 2 Ors. Vs Dr. KC Ramaswami & Ors.	M/s Surana & Surana	
2	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Mr. Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors.	Mr. Suresh Dutt Dobhal	Mr. Akhil Suresh For Caveator
3	Comp App (AT) (CH) (Ins) No. 180/2024 For Condone Delay IA No. 490/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	
4	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024	Employees' Provident Fund Organization Regional Office Royapettah Vs CA S Prabhu Liquidator of Ms. Abra Motors Pvt. Ltd.	Mr. MS Viswanathan	
5	Comp App (AT) (CH) No. 26/2024	The Kanthimathy Plantations Pvt. Ltd. & Anr. Vs K Sambasiva Sarma & 23 Ors.	Ms. Preeti Mohan	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
7	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan- R1- R9
8	TA (AT) No. 78/2021 (CA (AT) No. 210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5 R7-R10
9	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5-R10
10	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Mr. T Ravichandran- R2
11	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
12	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023 & 482/2024	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2

13	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
14	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	IA No. 469/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 354/2023 IA No. 1075, 1076, 1077/2023 & IA No. 433/2024	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	M/s. G. Ananda Krishnan
17	Comp App (AT) (CH) No. 86/2023	V Sundar, Shareholder of Tirupur Mahaganapathy Apparels Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi

18	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023 Contempt Case 1/2024	Ravi Kumar Distilleries Limited & Anr. Vs Liquor India Limited & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana
19	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao- R3 Mr. Abhishek Jenasenan- R4
20	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors.	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1 Mr. TK Bhaskar- R3
21	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman
22	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
23	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Angad Varma

24	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Sriram Venkatavaradan	Ms. Himangini Sanghi- R1
25	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No. 407/2024	M/s Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Mayank Pandey	Ms. Anuradha Bisani, Liquidator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
27	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr. WITH	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
28	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
29	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vigneshwar
30	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator, Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr.Yadavalli Sai Karunakar, Liquidator

31	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Shailandhran- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
32	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10
33	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani-R2
34	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr.	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1
35	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr.	M/s Ramalingam & Associates Mr.P Elaiyaraj Kumar	Mr. Rajasekar Rao Salvaji- R1
36	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To adv. Hg. IA No. 124 & 141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
37	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar

38	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje- R2
39	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No. 130/2024 For Exemption IA No. 131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Swetha G	M/s Khaitan & Co- R1 Mr. Piyush Mishra R2
40	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No. 133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Swetha G	M/s Khaitan & Co- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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